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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 111/397-398/NCLT/AHM/2016 (New)
CP No. 79/397-398/CLB/MB/2015 (Old)**

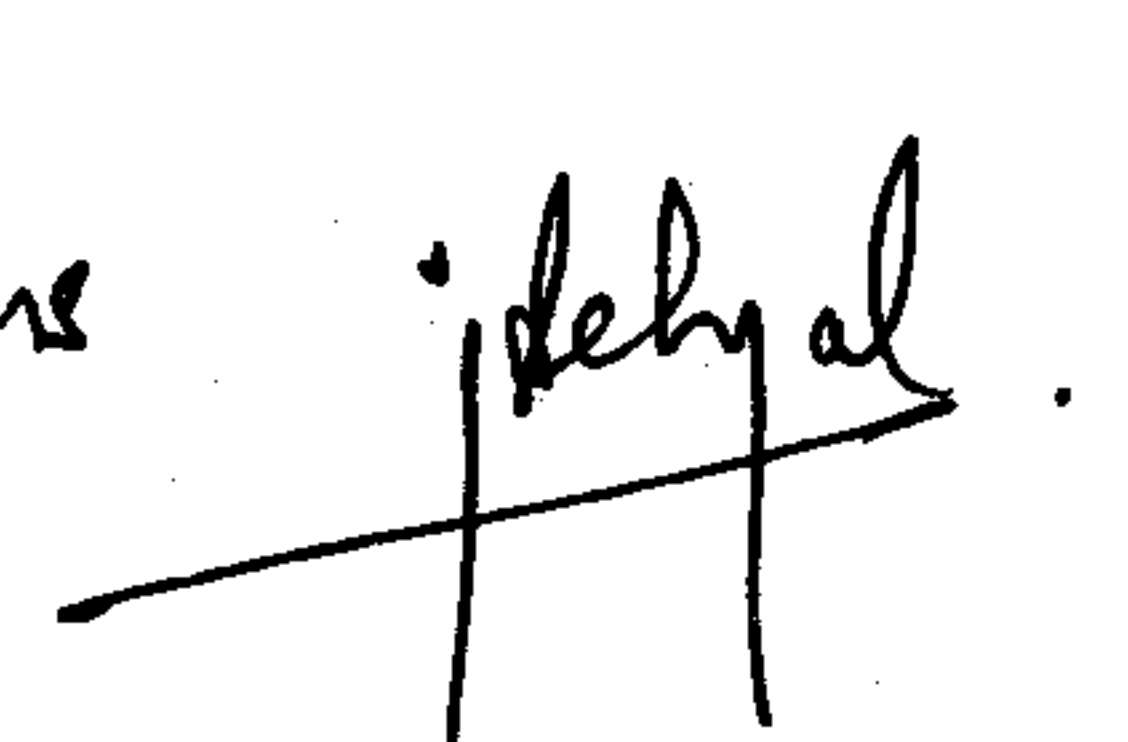
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2017**

Name of the Company: Rajiv Nahar & Ors.
V/s.
Aeon Housing Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	JATIN SEGHAL	ADVOCATE	for Petitioners	
2.				


ORDER

Learned Advocate Mr. Jatin Seghal present for Petitioner. None present for Respondents.

Rejoinder filed.

Petitioner shall give copy of the rejoinder to the Respondents and file proof of service.

List the matter on 11.08.2017 for final hearing.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 19th day of May, 2017.